

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

MA 671/2018 in CP(IB)-725(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES:

The Mouritius Commercial Bank
v/s.
Varun Corporation Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for the Applicant/Liquidator as well as the Counsel for Respondent along with the Respondent in person are present.

On this application, Mr. Yudhishtir Khatao, though initially reluctant to consider the relief sought by the Liquidator appearing before this Bench, having thereafter realised that it is his duty to provide all records of the company to the Liquidator, he has agreed to deliver all those records to the Liquidator within three (3) days hereof.

Accordingly, this Application (MA 671/2018 in CP-725/2017) is hereby disposed of.

SD1-

RAVIKUMAR DURAISAMY
Member (Technical)

SD1-

B.S.V. PRAKASH KUMAR
Member (Judicial)